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C.A.No. 3137 OF 1999

ITEM No.103

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 3137 of 1999

N.K. Prasada

...Appellant(s)

vs.

Govt. of India & Ors.

...Respondent(s)

(with office report)

Date: 17/03/2004 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. Amarendra Sharan, Sr. Adv.  
Mr.S Chandra Shekhar,Adv.

For Respondent (s)Mr. Anoop G Chaudhary, Sr. Adv.  
Mr. P Parmeswaran, Adv.  
Mr. B Krishna Prasad, Adv.

UPON hearing counsel the Court made the following  
O R D E R

At request of the learned senior counsel for the appellant, the case is not to be taken up on 18.3.2004.

(D.P. WALIA) (JANKI BHATIA)  
COURT MASTER COURT MASTER